

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

10. C.P.(IB)/1086(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.12.2022**.

NAME OF THE PARTIES: IIFL REAL ESTATE FUND (DOMESTIC) SERIES 2
Vs
ARIISTO REALTORS INFRASTRUCTURE PRIVATE LIMITED

SECTION: 7 of IBC, 2016

ORDER

Mr. Raunak Dhillon, Ms. Madhavi Khanna and Mr. Karan Sangani i/b Cyril Amarchand Mangaldas for the Applicant and Ms. Smita Durve appearing for the Corporate Debtor are present through virtual hearing. Learned Counsel for the Petitioner stated that the petition stands withdrawn, in view of the statement made by the learned counsel for the Applicant. Accordingly, the above CP 1086 of 2021 is **disposed of** as withdrawn with granting liberty to the Petitioner to file a fresh petition in case settlement talks fail.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
SH. KULDIP KUMAR KAREER,
Member(Judicial)

/NT/